RAJ	YA	SAI	ЗНА	

[21 July, 2004]

No. of persons detained	
36	
48	
172	
2	
120	
64	
71	
4	
27	
29	

The accused have been charged under various provisions of the POTA, 2002, which mainly relate to threateningthe unity, integrity, security or sovereignty of the country by terrorist acts, possession of certain unauthorized arms, offences relating to support given to terrorist organization(s) and fund rising for terrorist organizations.

(b) Necessary action has been initiated in the matter of repeal of POTA, 2002.

Measures to prevent rapes of minor girls

822. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that seven year old Garima was allegedly raped and killed by a man in a DDA flat in Keshavpuram, New Delhi in May, 2003;

(b) whether it is also a fact that the man responsible for the gory incident roamed freely;

(c) if so, what prevented police to arrest the person and bring him to book; and

(d) the steps taken to prevent rapes of minor girls?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) The dead body of the seven year old girl with

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blunt injuries on her head and private parts was recovered from the DDA Park of Block C-4, Keshavpuram, New Delhi on 9th May, 2003. However, the post-mortem and forensic reports did not suggest that the child was raped.

(b) and (c) Despite concerted efforts and interrogation of a number of suspects, the investigation of this case has not established the identity of the person who committed this ghastly crime.

(d) The steps taken especially to prevent crime against women include constitution of "security review committees" in prominent womens' colleges; setting up of a "Women Help Line" in the Police Control Room; constitution of a "Women Mobile Team" to attend to distress calls from women on round-theclock basis; multi-tasking of PCR Vans including deployment of a woman Police Constable in each PCR Van patrolling the areas around prominent womens' colleges and deployment of police personnel in plain-clothes at vulnerable places.

Rise in rape cases in Delhi

823. SHRI KRIPAL PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there have been, of late, a spate of cases of rape in the capital city of Delhi;

(b) whether it is also a fact that National Commission for Women brought together in a meeting the Police, Delhi Government officials and NGOs to discuss the issue of safety of women in Delhi;

(c) if so, what are the recommendations which emerged from the meeting; and

(d) the details of action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) The number of cases of rape reported in Delhi was 404 in 2001, 403 in 2002, 490 in 2003 and 269 during the current year upto 30th June.

(b) to (d) Yes, Sir. The main recommendations made and the action taken thereon are indicated below:

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